

| Sl. No. | Name of creditor | Details of claim received | | Amount of claim admitted | Nature of claim | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--------------------------|---------------------------|------------------|--------------------------|------------------|-------------------------------------|-----------------------------|------------------------|---------------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | Date of receipt | Amount claimed | | | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC. | | | | | |
| 1 | Govind Dharamshi Ravaria | 31.10.2023 | ₹ 2,16,66,101.00 | ₹ 2,13,27,391.00 | Operational debt | NIL | NIL | NO | NIL | NIL | ₹ 1,01,38,212.00 | ₹ 3,38,710.00 | NIL | a)The rental amount claimed is approved until October 17, 2023, which is the date of the initiation of the CIRP. However, the sum of Rs. 3,38,710.00 is not admitted because the Claimant submitted a rental claim extending until October 31, 2023. b)1,01,38,212.00 is a fully Refundable Security Deposit |